

DIVISION BENCH

O-227

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :-VIKAS FINANCIAL SERVICES LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29.08.2024**.

**Satyajit Roy
(Court Officer)**